

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1703 TO BE ANSWERED ON 02.07.2019

Transfer of Fertilizer Subsidy

1703. SHRIL.S. TEJASVI SURYA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has observed inefficiencies in the transfer of subsidy to companies following verification of sales data using Point-of-Sale machine;
- (b) whether the Government is proposing to provide direct transfer of subsidy for fertilizers to farmer's bank account in line with NITI Aayog's recommendations and if so, the details thereof;
- (c) whether the Government has set any timeline in the implementation of the transfer of subsidy to farmers' bank accounts directly and if so, the details thereof; and
- (d) the benefits for farmers if the fertilizer subsidy is transferred directly to their bank accounts?

ANSWER

MINISTER OF CHEMICALS AND FERTILIZERS

(D. V. SADANANDA GOWDA)

(a): No, Sir. No such incidence has been observed and subsidy is being released regularly on the basis of fertilizers sold through PoS devices.

(b) to (d): At the request of Department of Fertilizers, NITI Aayoghas set up a Committee to examine the feasibility of implementation of DBT in fertilizers and suggest a model for direct benefit transfer of subsidy to the beneficiaries' account. This committee has submitted a Draft report which has been sent to all concerned for their comments.
